

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 25
CA No. 33/425/JPR/2020
Under Section 425 of
Companies Act, 2013**

In the matter of:

Mr. Shanti Lal Maroo

...Petitioner

Versus

M/s American International Health Management Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

ORDER

Due to paucity of time, the matter could not be taken up. Post the matter to

06.04.2021.

-Sd-

(Raghu Nayyar)
Technical Member

March 18, 2021

H.M

-Sd-

(Ajay Kumar Vatsavayi)
Judicial Member